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Subject: The draft is rubbish

To: kapilhanda@traigov.in

Boss,

There is nothing new in this draft, companies already provide all this.

1. Airtel gives me 15 GB and charges Rs. 1500 for broadband connection since one and half year. Now, since 6 months they are providing new connections @ 1500 Rs for 30 GB, but don't upgrade my connection upgrade because i am the old customer while my neighbour enjoys 30GB for Rs. 1500. What is my mistake if i am the old customer ?
2. These firms make fool of the users and downgrading the economy, the country will move backward if you don't impose minimum FUP and Speed, they earn huge >Cr 2500 each quarter.
3. Minimum download speed as 512 kbps is like i give u **a roti with salt** in your lunch. You know no one likes that in lunch for the sake of filling stomach. They always make it 512 kbps by default all the time. Example: Hathway
4. FUP must be minimum 30 GB , u browse few websites and watch a video, you are done with 1 GB in a day. Its like i tell you will only get 2 rotis, dal and pickle. You get my point :-)

Our country's GDP and economy hugely depend on these corrupt firms. They have bigger problems to solve, for example : reaching to mid tier or small towns to provide internet : they don't. I can talk to my father in a small town, because no one provides internet there, when my old father have a good quality tab i gifted him.

Please think and take action.

This draft is rubbish.